

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of September 2017

Description of Cases	Total Pending at the beginning of the month	Total Institution during the month	Total Disposal during the month	Total Pending as on 30.09.2017
CIVIL CASES				
Regular First Appeal	24714	539	141	25112
Execution First Appeal	42	1	0	43
Regular Second Appeal	45089	489	489	45089
Execution Second Appeal	188	9	4	193
First Appeal from Order (MACT)	45763	842	568	46037
First Appeal from Order (Misc)	8317	106	47	8376
First Appeal from Order (Matrimonial)	2021	27	33	2015
Petition U/S 24 of HMA	455	30	35	450
Second Appeal from Order	319	9	3	325
Civil Revision	11477	910	906	11481
Civil Writ Petition	67243	2685	2818	67110
Letters Patent Appeal	3281	242	95	3428
Election Petitions	21	0	0	21
Recreminatory	2	0	0	2
Application in Election Petition	15	1	0	16
Probate	12	0	0	12
Matrimonial Reference	0	0	0	0
Income Tax Cases	0	0	0	0
Income Tax Appeals	1644	3	5	1642
Sales Tax Reference	38	0	0	38
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	31	0	0	31
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	31	0	0	31
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	6	0	0	6
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	24	1	0	25
Central Excise Cases	0	0	0	0
Central Excise Act	110	2	2	110

Interest Tax Appeals	0	0	0	0
Vat Appeals	371	14	0	385
General Vat Reference	2	0	0	2
Vat Revisions	17	0	0	17
Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	57	0	1	56
Civil Reference	7	0	0	7
Civil Original	13	1	0	14
Civil Contempts	4590	378	211	4757
Contempt Appeal Civil Petition	21	1	1	21
Arbitration Cases	211	35	31	215
Execution Liquidation	0	0	0	0
Company Appeals	71	1	4	68
Company Petitions	361	0	2	359
X-Objection	2457	46	16	2487
Transfer Application	223	111	65	269
Review Applications	1157	70	118	1109
Civil Suit - Original Side	5	0	0	5
Total of Civil Cases	220406	6553	5595	221364
CRIMINAL CASES				
Criminal Appeal - DB	10780	97	22	10855
Criminal Appeal - DB Acquital	1687	18	2	1703
Criminal Appeal - SB	40006	384	90	40300
Criminal Appeal - SB Acquital	1700	31	19	1712
Criminal Revision	14733	486	373	14846
Criminal Revision (Family)	812	45	16	841
Criminal Writ	836	149	144	841
Murder Reference	7	0	0	7
Contempt Appeals (Criminal)	49	2	0	51
Criminal Main Misc	24114	4533	4410	24237
Pet. U/s 378 (3&4)	7449	256	146	7559
Criminal Reference	3	0	0	3
Total of Criminal Cases	102176	6001	5222	102955
Total of Main Cases (Civil & Criminal)	322582	12554	10817	324319